

the capacity at the Security Paper Mill, Hoshangabad and the reasons for the shortfall in production: and

(c) the estimated production for 1974-75, the extent to which the demand is likely to be met from within the country and the steps contemplated by Government to reduce the import of currency paper?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.R. GANESH) : (a) No import order was placed for currency note paper in 1972-73. In 1973-74 orders for import of 558 M.T. of One Rupee Note paper, 59 M.T. of Two Rupee Note paper, and 253 M.T. on Ten Rupee Note paper were placed. The total cost amounted to about Rs. 240 lakhs inclusive of a foreign exchange element of Rs. 154 lakhs. The import was necessitated by shortfall of production in Security Paper Mill, Hoshangabad resulting in inadequate supply.

(b) There was a shortfall to the extent of 65 M.T. and 940 M.T. during 1972-73 and 1973-74 respectively due to labour problems in the Security Paper Mill, Hoshangabad.

(c) The estimated production in Security Paper Mill for 1974-75 is about 2500 M.T. which is likely to meet 73% of the estimated demand for currency note paper in that year. In order to reduce import of currency note paper, Government propose to set up a new Security Paper Mill in the Fifth Five Year Plan period.

निर्यात-प्रतिष्ठान

977. श्री जगदीश जोशी :

श्री गुणानन्द ठाकुर :

श्री नागेश्वर प्रसाद शाही :

श्री नत्थी सिंह :

नया वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) राज्य व्यापार निगम के अतिरिक्त कौन-कौन सी कम्पनियाँ निर्यात व्यापार में लगी हुई हैं और

उनमें से प्रत्येक कम्पनी किस-किस देश को सामान का निर्यात कर रही है; और

(ख) केवल राज्य व्यापार निगम के माध्यम से ही समाजवादी देशों को सामान का निर्यात करने में सरकार को यदि कोई अड़चनें आ रही हों तो वे क्या हैं ?

f [Export Houses

977. SHRI JAGDISH JOSHI :

SHRI GUNANAND THAKUR :

SHRI NAGESHWAR PRASAD SHAHI

SHRI NATHI SINGH :

Will the Minister of COMMERCE be pleased to state :

(a) the names of the companies other than State Trading Corporation which are in export business and the names of the countries to whom goods are being exported by each one of them; and

(b) what are the obstacles, if any, which come in the way of Government in exporting goods to the socialist countries through the State Trading Corporation only?]

वाणिज्य मन्त्रालय में उपमन्त्री (श्री

ए० सी० जार्ज) : (क) राज्य व्यापार निगम के अलावा ऐसी हजारों कम्पनियाँ / फर्मों हैं जो निर्यात व्यापार में रत हैं और विभिन्न देशों को निर्यात कर रही हैं। इन सभी कम्पनियों / फर्मों के संबंध में और उनमें से प्रत्येक के द्वारा जिन देशों को माल का निर्यात किया जा रहा है, उनके संबंध में जानकारी सरकार के पास उपलब्ध नहीं है।

(ख) पूर्व यूरोपीय देशों के साथ हमारे व्यापार करारों के अनुसार, ये देश भारत के साथ अपने व्यापार संबंध अन्य देशों की तरह ही रख सकते हैं। जिन वस्तुओं के निर्यात / आयात सरकारी

क्षेत्र के अभिकरणों के माध्यम से मार्गीकृत है, उन्हीं मदों के संबंध में उन्हें उन अभिकरणों से काम पड़ता है राज्य व्यापार निगम के माध्यम से समाजवादी देशों को माल का निर्यात करने में कोई अड़चन सरकार को जानकारी में नहीं आई है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A.C. GEORGE) : (a) There are thousands of companies/firms other than State Trading Corporation which are in export business and exporting to different countries. Information in respect of all these companies/firms and the countries to whom goods are being exported by each one of them is not available with the Government.

(b) In accordance with our trade agreements with the East European countries, these countries can conduct their trade relations with India in the same manner as other countries. It is in respect of only such commodities, export/import of which is canalised through Public Sector agencies, that they have to deal with those agencies. Government have not come across any serious obstacle in exporting goods to the Socialist countries through the State Trading Corporation.]

Financing of Agricultural Credit Societies by Commercial Banks

97S. SHRIMATI SUMITRA G. KULKARANI : Will the Minister of FINANCE be pleased to state :

(a) whether Government have any proposal to widen the scope of the existing scheme for the financing of primary agricultural credit societies by commercial banks; and

(b) if so, what specific measures are contemplated to ensure that with the expansion of farm credit the facility is not misused by hoarders for withholding the stocks of food-grains and other commercial crops?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) :

(a) Government is keen to extend the scheme of financing primary agricultural co-operative credit societies by commercial banks in the States not already covered under the scheme in consultation with the concerned State Governments. The Reserve Bank of India is also pursuing this with the State Governments.

(b) The bank credit provided for seasonal agricultural operations and for investment in agriculture is repayable after the harvest season. The farmers, therefore, have to sell the produce for repayment of loans to avoid default, and to become eligible for fresh finance for carrying on agricultural operations in the next season. Farm credit, therefore, is not likely to breed hoarding. On the other hand, withdrawal of farm production credit is likely to affect agricultural production and push up > prices further.

Tax Assessment of Pearl Cycle Industries Limited, New Delhi

979. SHRI J.S. ANAND : Will the Minister of FINANCE be pleased to state :

(a) what are the details regarding tax assessments of the Pearl Cycle Industries Limited, New Delhi for assessment year 1961-62 onwards to date;

(b) what are the arrears of the tax dues from the Company yearwise from assessment year 1961-62 onwards to date;

(c) what is the amount of tax deducted at source by the company from the salaries of its employees and still not paid to Government; and

(d) what steps Government have taken to recover the tax arrears?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.R. GANESH) : (a) to (d) The requisite information is being collected and will be laid on the Table of the House as early as possible.

Leakage in the International Arrival Hall of Delhi Airport

980. SHRI LOKANATH MISRA :
SHRI K.P. SINGH DEO :